

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

TP No. 01/CTB/2020, (CP (IB) No. 1283/MB/2017)  
 IA (IB) No. 94/CB/2022, IA (IB) No. 185/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Patita Paban Bishwal, Adv.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.

Mr. S. Pholgu, Adv.

Mr. A. Agarwal, Adv.

Mr. J. Sahoo, Adv.

Mr. S. Agrawal, Adv.

Mr. J. Joshi, Adv.

IA 94/2022

**ORDER**

**IA (IB) No. 94/CB/2022**

Ld. Counsel Mr. P. P. Bishwal appears on behalf of Liquidator. Respondents are represented by Ld. Counsel Mr. S. K. Acharya, who submits that they are extending the desired cooperation to the liquidator and also filed some of the documents required by the liquidator as available with them. However, Ld. Counsel for the applicant submits that none of the required documents have been received at their end. Ld. Counsel for the respondent undertakes to file an affidavit stating the details of the documents filed and also the reasons due to which they are unable to provide the remaining documents. List the matter for further consideration on 22.11.2022.

**IA (IB) No. 185/CB/2022**

Ld. Counsel Mr. P. P. Bishwal appears on behalf of Applicant/Liquidator. On his request, matter adjourned to 22.11.2022.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**